

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 28/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

NAME OF THE COMPANY: Riviera Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Anuj Verma and Mr. Anuj Kumar, Advocates for the Petitioner .
Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Mr. Manish Raj, CP for ROC prays for further time to file his reply.

To come up on 28th February, 2018.

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**